Vital Stats

12th Haryana Legislative Assembly

The term of the 12th Haryana Legislative Assembly commenced in October 2009 and ends in 2014. We review some of the work done by the Assembly during its five year term.

The 12th Assembly sat for a total of 54 days. Till its Budget session held in March 2014, the Assembly had passed a total of 129 Bills.

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- The Constitution does not mandate a minimum number of days of sitting for a state Assembly; it only mandates that a session be held every six months.
- During its term the 12th Assembly sat for an average of 11 days a year; during the same period the Lok Sabha sat for an average of 71 days.
- During the same period, the Kerala Assembly sat for 50 days on average and the Himachal Pradesh Assembly sat for 33 days.
- The 12th Assembly met twice every year; the Budget session made up over 70 per cent of the sitting days each year.

…during which it passed 129 Bills

- The 12th Assembly passed 129 Bills; Over 50 per cent of the Bills related to universities, tax and appropriation, or land development/regulation. In comparison, the 11th Haryana Assembly passed 139 Bills during its term while the 15th Lok Sabha passed 179 Bills.
- Legislation passed by the 12th Assembly included the Haryana State Commission for Women Bill, which provided statutory status to the State Commission for Women; the Haryana Prohibition of Ragging in Educational Institution Bill; and the Punjab Agricultural Produce Markets (Haryana Amendment) Bill.

All Bill were passed on the day they were introduced

- Of the 129 Bills passed during the term of the 12th Assembly, 72 (56 per cent) Bills were passed without any discussion.
- Six per cent of the Bills were passed with less than five minutes of discussion.
- Only seven (5 per cent) Bills were discussed for more than 20 minutes.
1870 Starred Questions were admitted of which 537 were answered orally

Number of Questions asked in the Assembly

- Starred Questions are questions to be answered orally by Ministers during Question Hour. Answers to Unstarred Questions are submitted in writing to the House.
- During the term of the 12th Assembly, 1,870 Starred Questions and 591 Unstarred Questions were admitted. 537 of the Starred Questions (29 per cent) were answered orally on the floor of the House.
- In the 11th Assembly, 1,274 Starred Questions and 150 Unstarred Questions were admitted. 391 of the Starred Questions (30 per cent) were answered orally on the floor of the House.

Participation in Budget discussion has improved in the last two years

- In 2013, the Assembly saw highest participation in the Budget discussion in its term with 31 Members participating. The Budget was discussed for eight hours and 40 minutes.
- As in Parliament, the Assembly usually does not discuss the budgetary proposals of each Ministry (Demands for Grants). Demands of only a few Ministries are discussed at length. The rest are ‘guillotined’, i.e., put to vote without any discussion.

Notes:
1. All data has been obtained from Haryana Vidhan Sabha.
2. Information updated till Budget Session - March 2014.